

हूँ कि गुरुकुल की परिभाषा में काशी विद्यापीठ आता है या नहीं? यदि आता है तो काशी विद्यापीठ को सरकार क्या ग्रांट दे रही है?

३१० का० ला० श्रीमाली : काशी विद्यापीठ को भी सरकार सहायता दे रही है। वह गुरुकुल की परिभाषा में तो आता नहीं है लेकिन काशी विद्यापीठ एक राष्ट्रीय संस्था है और मैं आपसे यह निवेदन करूँ कि युनिवर्सिटी ग्रांट्स कमीशन इस मसले पर विचार कर रही है और उसको संभवतः शीघ्र ही राष्ट्रीय संस्था घोषित कर दिया जायेगा।

श्री भक्त दर्शन क्या केन्द्र में कोई ऐसा संगठन है जोकि इन गुरुकुलों के स्तर को बनाये रखने के लिये सुझाव दे सके और जो इनको समय समय पर जो सहायता दी जाती है उस के बारे में छानबीन कर सके?

३१० का० ला० श्रीमाली : जी हाँ संस्कृत बोर्ड है। इसने अभी हाल में एक कमेटी नियुक्त की थी जिस ने कि इन सभी गुरुकुलों का निरीक्षण किया और उस कमेटी की सिफारिशों के आधार पर अब इनको ग्रांट्स दी जा रही हैं।

Cantonment near Gopalpur Port (Orissa)

*284. Shri A. T. Sarma: Will the Minister of Defence be pleased to state:

(a) whether there is a proposal to establish a Cantonment near the Gopalpur Port in Ganjam; and

(b) if so, the steps that have been taken to materialise the same?

The Deputy Minister of Defence (Sardar Majithia): (a) and (b) There is a project to establish a Cantonment in the State of Orissa. It is not in public interest to disclose

information on plans in regard to military establishments of this character.

Shri A. T. Sarma: What sort of forces are going to be located there?

Sardar Majithia: What I said was that it will not be in the public interest to disclose what forces are going to be put in there or what type of establishment we are going to put in there and all that.

Kerala Agrarian Reforms Act

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*286. { Shri A. K. Gopalan:
Shri Kunhan:
Shri M. K. Kumaran:

Will the Minister of Home Affairs be pleased to state whether the Government of Kerala have approached the Government of India for amending the Constitution in view of the judgment of the Supreme Court on the Kerala Agrarian Reforms Act?

The Minister of State in the Ministry of Home Affairs (Shri Datar): Sir, I would like to say that the question has been transferred to the Minister of Planning who has accepted the transfer and who, I understand, will be answering it tomorrow.

Shri Braj Raj Singh: Will it go on till the House is dissolved?

Mr. Speaker: It comes up tomorrow; the House is not dissolved tomorrow.

Shri Braj Raj Singh: In this session we have often been hearing from the Ministers in the House that such and such a question has been transferred to other Ministries and so on.

Mr. Speaker: What can be done? Hon. Members must put the questions properly.

Shri Datar: In fact, with a view to avoid delay in the answer, and with a view to have the answer during this very session itself, I gave the modified answer saying that the question has been transferred to the other Ministry. Otherwise, I could have replied in the way in which the origi-